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Name of the High Court		Number of case pending as on 30-6-79
Orissa		8423
Patna		35513
Punjab and H	Iaryana	38413
Rajasthan		23957
Sikkim		11
Total of cases pen High Courts	ding in the	629722]

Creation of Indian Judicial Service

- *6. SHRIMATI MARGARET ALVA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government have taken any decision recently to create Indian Judicial Service as recommended by the Law Commission;
- (b) if so, what are the details in this regard: and
- (c) if the answer to part (a) above be in the negative by when a decision is likely to be taken in the matter?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR); (a) No. Sir.

- (b) Does not arise
- (c) It is difficult to indicate the time limit for taking a decision in the matter but I may assure the House that some decision will be taken as early as possible.

Broadcast/telecast of views of opposition parties

*7. DR. BHAI MAHAVIR: SHRI SYED AHMAD HASHMI:

Will the Minister of INFORMA-AND BROADCASTING be TION pleased to state:

(a) whether Government's attention has been drawn to the allegation made

by Shri M. C. Chagla to the effect that his T. V. interview after the Sabha poll had been censored by the Bombav T. V .:

- (b) if so, what are the facts of the case:
- (c) what action Government pose to take against the officials responsible for such censoring; and
- (d) what is Government's policy in regard to broadcast/telecast of views of opposition parties?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI V. P SATHE): (a) Yes. Sir.

- (b) and (d) Nothing was censored; a statement is laid on the Table of the House
 - (c) Does not arise

Statement

The allegation by Shri M. C. Chagla to the effect that a statement by him to be included in a T. V. programme wag censored by Doordarshan Kendra, Bombay was published in some newspapers on January 14, 1980. The facts of the case are as follows: -

programme telecast by the The Bombay Kendra on January 13, 1980 was a 20-minute programme giving reactions of some eminent personalities available in Bombay on the results of the Lok Sabha elections as well as their views on the priorities before the new Government. For collecting material for this programme. statements by S/Shri Morarji Desai, M. C. Chagla, Nani Palkhiwala, M. V. Kamath, B. M. Gogte, Dev Anand, T.K. Tope, Nissim Ezekiel, and Smt. Nargis Dutt were recorded by Bombay Doordarshan Camera for the short film. As the total duration of the programme was 20 minutes and the statements collected these persons had to be fitted those 20 minutes in a balanced manner, some editing was inevitable at the time of compiling the programme.